

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ATOZ INTERMEDIARY SERVICES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	ATOZ INTERMEDIARY SERVICES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/02/2003
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, West Bengal, Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U93000WB2003PTC095812
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SUITE NO. 307, M.A. BUSINESS CENTRE 113, PARK STREET, KOLKATA- 700016, West Bengal
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29 th October, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER, AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CMA Birendra Kumar Tripathi 60/2/1, Haripada dutta lane, Golf view apartment, Flat No.- 7, 3 rd floor, Kolkata-700033 Email- bkt9000@gmail.com M- 9433602746 IBB/IPA- 003/IP/N00229/2019-20/12679
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28 th November, 2021

Notice is hereby given that the ATOZ INTERMEDIARY SERVICES PRIVATE LIMITED has commenced voluntary liquidation on 29th October, 2021.

The stakeholders of ATOZ INTERMEDIARY SERVICES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 28th November, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:-03-11-2021

Kolkata

Birendra Kumar Tripathi
Birendra Kumar Tripathi

Name and signature of the Liquidator

